

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 44 of 2013

Dated: 7th August, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

Shamanur Sugars Limited

....Appellant(s)

Versus

**M/s. Bangalore Electricity Supply
Company Ltd. & Ors.**

....Respondent (s)

Counsel for the Appellant (s):

**Mr. Basav Prabhu S. Patil, Sr. Adv.
Mr. Prabhuling Navadgi**

Counsel for the Respondent(s):

**Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R.1**

ORDER

The learned counsel for the Respondent has filed his Written Submissions after serving copy on the other side.

It is submitted by the learned counsel for the Respondent that he will be filing his Written Submissions today in the Registry after serving copy on the other side.

Judgment is Reserved.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Ts/pg